

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 459 of 2020

In the matter of:

Promila Taneja

....Appellant

Vs.

Surendri Design Pvt. Ltd.

....Respondent

Present:

Appellant: Mr. Rishi Pal, Mr. Hitesh Sachar and Ms. Srishti Badhwar, Advocates.

Respondent: Mr. Akshat Goel, Advocate.

ORDER
(Through Virtual Mode)

21.07.2020: Mr. Akshat Goel, Advocate representing Respondent seeks and is allowed two weeks' time to file reply-affidavit. Rejoinder, if any, may be filed within one week thereof.

List the appeal 'for admission (after notice)' on 18th August, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

AR/g